

NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH - II  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ~~AT~~ ON 24/01/2020 AT. 2.00 p.m.

PRESENT: SHRI R. VARADHARAJAN, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBAER :  
PETITION NUMBER : TCP/102/2016  
NAME OF THE PETITIONER(S) : S. K. GANESAN  
NAME OF THE RESPONDENT(S) : BALAJI RUBBER INDUSTRIES PVT LTD  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

P. Siva Sakthi  
for Mr. B. Dhanaraj

Counsel for R 6-8



CIBI VISHNU  
JERIN ASHER

Counsel for Respondents.

For KSR auto  
M.K. Pruthi Ashu.  
R. Suresh.

Counsel for  
Petitioners-1-5



Priyanka. Varma  
for Mr. Anant Merathia

Counsel for  
P 7



(6)

[TCP/102/2016]

**ORDER**

At request of the Learned Counsels for the parties, post the matter on  
28.02.2020.

SD

**[S. VIJAYARAGHAVAN]**  
**Member (Technical)**

SD

**[R. VARADHARAJAN]**  
**Member (Judicial)**

sr